GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

RAJYA SABHA
UNSTARRED QUESTION NO.1236
TO BE ANSWERED ON **27/07/2022**

Progress under ULPIN Scheme

1236. Shri Rajmani Patel:
Dr. L. Hanumanthaiah:
Smt. Phulo Devi Netam:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the progress made under the Unique Land Parcel Identification Number (ULPIN) Scheme since inception in 2021;
(b) the number of States that have been covered under the Scheme since 2021;
(c) the State-wise data regarding the extent of land holdings identified and linked under the scheme from 2021 onwards; and
(d) tentative deadline for the completion of the scheme across the country?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)

(a) to (d): Unique Land Parcel Identification Number (ULPIN) system as on 21.07.2022, has been adopted by / rolled out in 20 States / UTs namely; Andhra Pradesh, Jharkhand, Goa, Bihar, Odisha, Sikkim, Gujarat, Maharashtra, Rajasthan, Haryana, Tripura, Chhattisgarh, Jammu & Kashmir, Assam, Madhya Pradesh, Nagaland, Mizoram, Tamil Nadu, Punjab and Dadra and Nagar Haveli and Daman and Diu partially. Further, pilot testing of ULPIN has been completed in 8 more States / UTs namely; Karnataka, Kerala, NCT of Delhi, Andaman and Nicobar, Puducherry, Manipur, Telangana and Ladakh.

Technical support for pilot testing of ULPIN in the States / UTs are provided by the NIC team of the Department of Land Resources.

Adoption and rolling out of ULPIN depends on willingness of States/UTs as land and its management fall in their domain as per entry number 18 and 45 of the List II (State List) of Schedule VII to the Constitution.

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